

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-514**

IB-547/PB/2018

IA/5709/2020, IA/3387/2022, IA/613/2024, IA/1460/2024

**IN THE MATTER OF:**

Bhanu Ram & Ors.

**.....Applicant**

**Vs.**

M/s. HBN Dairies and Allied Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC Liq.

**Order delivered on 16.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Re-notified to **14.06.2024**.

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**